

year (upto 30th April) are also under consideration.

(b) and (c). Consideration of industrial licence applications necessitates fairly detailed examination of various aspects of the proposals and the disposal of particular applications is often delayed due to various factors. In some of these cases, the applications did not provide all necessary particulars and additional information had to be obtained. In certain other cases, policy decisions on the industry as a whole had to be arrived at. It is difficult to indicate precisely the time by which the pending applications will be disposed of. However, Government are conscious of the need for expeditious disposal of all licence applications and it is being sought to ensure that, as far as possible, decisions on licence applications are taken within 3 months of receipt of application or receipt of full information from the applicant party, whichever is later.

Delay in Completion of Jarau-Harabhangi Irrigation Project, Orissa

2184. SHRI D. K. PANDA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether 'Jarau Harabhangi' Irrigation Project in Ganjam District in the State of Orissa was included in the Third Five year Plan and whether the same is under investigation;

(b) the reasons for its non-inclusion in the Fourth Five Year Plan;

(c) whether Government had received the first report in 1963 and second report in 1967 relating to the 'Jarau-Harabhangi' Irrigation Project; if so, the reasons for not taking up the work this year; and

(d) when the Project will be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL):(a) to (d). A preliminary report on the Jarau Harabhangi Scheme was received by the Central Water & Power Commission in 1964. It was suggested to the State engineers that detailed investigations might be carried out. In June 1967, the Union Minister of Irrigation and Power inspected the site and suggested that an alternative site for the dam, a spillway and water conductor system might be investigated with a view to economising on the cost of the scheme. It is reported by the State Government that these investigations are still in progress.

The project can be considered for inclusion in the developmental plans of Orissa after the project report, based on detailed investigations, is received from the State Government.

Payment of Hoararium to Staff of Foreign Traffic Accounts Office, Delhi and Traffic Accounts Office, Ajmer

2185. SHRI SAMAR MUKHERJEE : Will the Minister of RAILWAYS be pleased to state :

(a) whether the work regarding extraction of branch line earnings for the year 1969-70 was done by the staff of the Foreign Traffic Accounts Office, Western Railway, Delhi and Traffic Accounts Office at Ajmer on honorarium basis;

(b) if so, whether the honorarium has since been paid to the staff; and

(c) if not, the reasons for the delay and when its payment will be made ?

THE MINISTER OF RAILWAYS (SHRI JANUMANTHAIYA): (a) Yes

(b) No.